

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:463  
ANSWERED ON:26.07.2000  
ACCIDENTS IN MINES  
MOINUL HASSAN AHAMED

**Will the Minister of LABOUR be pleased to state:**

- (a) the total number of accidents that took place in mines in the country during the last three years;
- (b) the total number of casualties that took place during the said period, year-wise alongwith the reasons therefor; and
- (c) the safety measures taken or proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL)

(a) & (b) : The total number of accidents and the casualties that took place in mines in the country during the last three years are as under:-

Year	No. of accidents	No. of Casualties
1997	1155	242
1998	967	218
1999+	761	219

+ Provisional

These accidents mainly occurred in mines due to fall of roof, fall of sides, rope haulages, dumpers, truck tanker, other machinery, explosives, fall of persons and fall of object etc.

(c) : Detailed safety measures to improve safety in mines have been laid down in the Mines Act, 1952 and the Rules and Regulations framed thereunder. It is the responsibility of the mines management to comply with the same. The owners and agents of each mine are responsible for making financial and other provisions and for taking other such steps as may be necessary for compliance with the safety laws. The Directorate General of Mines Safety has the responsibility to see that the safety statute is kept updated taking into account the technical advancements as well as to make the same comprehensive, practical and legally sound and also to carry out periodic inspections of mines to oversee compliance of safety laws. Each and every accident involving a fatality is enquired into by an officer of the Directorate General of Mines Safety.

Besides the legislative measures, Government is also taking promotional initiatives which inter-alia include:-

1. Organisation of conference on safety in Mines.
2. National Safety Awards,
3. Vocational Training.
4. Observance of Safety weeks, campaigns etc.
5. Holding of First Aid and Rescue Competition.
6. Participation of workers in Safety management.
7. Self Regulation by management.
8. Imparting of training to the inspecting staff in advanced countries to update their functional capabilities.